

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25/04/18

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/12/2018
NAME OF THE PETITIONER(S) : A.K. NOWSHAD
NAME OF THE RESPONDENT : CHANNEL FOODS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	REPRESENTATION BY WHOM	SIGNATURE
1.	A.M. Sridharan	Counsel for Respondents	1 to 4	<i>[Signature]</i>
2.	Kaushtik V Sharma	Counsel for Petitioner		<i>[Signature]</i>

ORDER

Both the counsels are present. At request of both the sides time is enlarged. Put up on 26.04.2018.

Sd/-
[Signature]
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Sd/-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

/pb/